

List of Creditors of Supreme Engineering Limited. Pursuant to Regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016					
SECURED FINANCIAL CREDITOR (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)					
S. No.	Name of the Creditor	Amount of Claim			Security Interest, if any
		Received	Admitted	Under Verification	
1	Bank of India	1,32,61,25,477.53	1,32,61,25,477.53	-	Note 1
2	Thane Bharat Sahakari Bank Limited	5,61,53,268.00	5,61,53,268.00	-	Note 2
	Total	1,38,22,78,745.53	1,38,22,78,745.53	-	

Details of Security Interest

1. Bank of India (Note 1)

1. Hypothecation of existing P & M at Khopoli Unit
2. Hypothecation of existing P & M at Rabale Unit
3. EQM of land (Plot area 24341 sqr. mtr) & building at Khopoli (W), Dist- Raigad, owned by the Company
4. EQM of land building at plot no.R-222 (area 2363 sqr.mtr) & R-223 (area 1380 sqr.mtr) MIDC, TTC Industrial Area Rabale, Navi Mumbai, owned by the Company
5. EQM of residential bungalow(G + 1 upper floor, 5 BHK) at Row House No.09, Divya Sapna CHS, Near Cubic Mall, Chembur, Built up Area 1946 Sq ft owned by Company

2. Thane Bharat Sahakari Bank Limited (Note 2)

A. Prime Security:-

1. First Pari Passu charge of hypothecation on Stock and Book Debts (Outstanding upto 180 days will rank for DP) ranking pari passu with Bank of India

B. Collateral Security:-

2. First Pari Passu charge by way of registered mortgage with Bank of India on below mentioned immovable properties :
 - a) Factory land and building at Rabale, MIDC, bearing Plot No. R-222 and R223 admn. 3743 sq.mtrs., owned by Supreme Engineering Ltd.
 - b) Factory land and building, admn. 24341 sq.mtrs., at Khopoli, bearing CTS No. 29563 (corresponding S.No. 2A(pt) and 2B (pt) and CTS No. 2951(corresponding Survey No. 17A, H.No. 2), Village Vihari, Khalapur, Raigad, owned by Supreme Engineering Ltd.
3. First Pari Passu charge of Hypothecation on entire Plant and Machinery installed at Rabale and Khopoli units owned by M/s. Supreme Engineering Ltd.